

bequest, n. 1. (act of bequeathing) मृत्युपत्राने देणे (न.)
2. (thing that is bequeathed) मृत्युपत्रित दान (न.) [Ind. Suc. Act-s. 67]
bequest in alternative, पर्यायी मृत्युपत्रित दान (न.) [Ind. Suc. Act-s. 96-m.n.]
bequest over (ulterior bequest), आपरिवर्ती मृत्युपत्रित दान (न.) [Ind. Suc. Act-s. 131-m.n.]
best bid, उत्तम सवाल (पु.), उत्तम बोली (स्त्री.)
best endeavours, शिकरतीचे प्रयत्न (पु. अ. व.)
best evidence, उत्तम पुरावा (पु.)
best evidence rule, (rule that the highest available degree of proof must be produced-Bl.) उत्तम पुराव्याचा नियम (पु.)
bestiality, n. पशुगमन (न.) [Hin. Mar. Act-s. 13(2)(ii)]
best interest, उत्तम हित (न.)
best rent, सर्वोत्तम भाडे (न.) [T.P. Act-s. 65A-(2)(b)]
bet, n. पैज (स्त्री.)
v.t. & i. पैज लावणे, पैज मारणे
betray, v.t. 1. दगा देणे 2. प्रकट करणे 3. (to reveal or disclose in violation of confidence) परिस्फोट करणे
betrayal, n. दगा (पु.)
betroth, v.t. वाग्दान करणे, वाङ्निश्चय करणे
betrothal, n. वाग्दान (न.), वाङ्निश्चय (पु.)
better equity, अधिक चांगला समन्याय (पु.)
bettering house, सुधारघर (न.)
betterment, n. सुधार (पु.)
better title, अधिक सबळ हक्क (पु.) [Sale of Goods Act, s. 27]
betting, n. पैज (स्त्री.), पैज लावणे (न.)
betting book, पैज पुस्तक (न.)
betting transaction, पैजेचा संव्यवहार (पु.)
bicameral legislature, द्विसदनी विधानमंडळ (न.)
bicameral system, द्विसदन पद्धति (स्त्री.)
bid, v.t. 1. आज्ञापिणे 2. पाचारण करणे 3. सवाल बोलणे, बोली बोलणे
bid, n. सवाल (पु.), बोली (स्त्री.)
bidder, n. बोलीदार (सा.)
bid in, कृतक बोलीने घेणे
bidding, n. बोली (स्त्री.)
bid off, अंत्य बोलीने घेणे
biennial election, द्वैवार्षिक निवडणूक (स्त्री.) [Const. Art. 324(4)]
bigamous marriage, द्विविवाह (पु.) [Hin. Mar. Act-s. 17]
bigamy, n. द्विविवाह पद्धति (स्त्री.)
bilateral contract, द्विपक्षी संविदा (स्त्री.)
bill n. 1. विधेयक (न.) 2. (of exchange) हुंडी (स्त्री.), विनिमय पत्र (न.), विपत्र (न.) 3. (of payment) देयक (न.), बिल (न.) 4. (any written statement of particulars) पत्र (न.), प्रलिखित (न.) 5. (writ) प्रलिखित (न.) 6. (a special Act passed by a legislature body in the exercise of a quasi judicial power-Bl.) अधिनियम (पु.)
bill and note broker, विपत्र व चिट्ठी दलाल (सा.)
bill book, 1. विपत्र पुस्तक (न.) 2. देयक पुस्तक (न.), बिल पुस्तक (न.)

bill discounter, विपत्र वटावणीकार (सा.)
bill head, देयक प्रपत्र (न.), बिल प्रपत्र (न.)
bill of acceptance, स्वीकारार्थ विपत्र (न.)
bill of adventure, धाडसपत्र (न.)
bill of attainder, (in English Law-an Act of Attainder) बिल ऑफ अटेन्डर (न.), दोष अधिनियम (पु.)
bill of certiorari, (in English Law) प्राकर्षण प्रलिखित (न.)
bill of costs, (an account of amounts furnished by a pleader to his creditors as costs incurred by him) परिव्ययपत्र (न.)
bill of credit, पत्तपत्र (न.)
bill of debt, (an acknowledgement in writing of debt) ऋणलेख (पु.)
bill of entry, मालनोंदपत्र (न.)
bill of exceptions, (in English Law) आक्षेप-प्रलिखित (न.)
bill of exchange, विनिमयपत्र (न.), विपत्र (न.) [Nego. Instr. Act, Chap. II-s. 9]
bill of indemnity, (a bill to legalise transactions which, when they took place, were illegal or to exempt particular persons from punishment for breaches of the law) हानिरक्षण अधिनियम (पु.)
bill of lading, भरणपत्र (न.) [Sale of Goods Act-s. 2(4)]
bill of parcels, पार्सलपत्र (न.), चयपत्र (न.)
Bill of Rights, अधिकार सनद (स्त्री.)
bill of sale, तारणविक्रय-पत्र (न.)
bill of sight, (a document used in the import trade and given to the customs officer when the full description of the goods cannot be provided, to enable the goods to be landed-Web.) देखत मालनोंदपत्र (न.)
bill of store, सामग्रीपत्र (न.)
bills in set, संच विपत्रे (न. अ. व.) [Nego. Instr. Act, Chap. XV-heading]
bind, v.t. 1. बद्ध करणे, बांधणे, बंधनकारक असणे 2. बांधून घेणे
binder, n. (memorandum of an agreement for insurance, intended to give temporary protection pending investigation of the risk and issuance of a formal policy-Bl.) बंधनी (स्त्री.)
binding, adj. बंधनकारक
binding instruction, बंधनकारक अनुदेश (पु.)
binding receipt or slip, बंधक पावती वा चिट्ठी (स्त्री.)
bind over, (the act of requiring a person to enter into a bond or furnish bail to appear for trial, to keep the peace or to attend as a witness) निबद्ध करणे
bipartite, adj. (an instrument in two parts, or executed by both parties) द्विपक्षी
birth right, n. जन्मसिद्ध अधिकार (पु.)
blackmail, n. कृष्णखंडणी (स्त्री.)
v.t. कृष्णखंडणी उकळणे
blackmailer, n. कृष्णखंडणी उकळणारा (सा.)
blank acceptance, 1. (an acceptance of a bill of exchange before it is made and delivered by the acceptor-Bl.) खुला स्वीकार (पु.) 2. (an acceptance of a bill of exchange without naming the amount for which it is drawn-Bl.) कोरा स्वीकार (पु.)